

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4482/2016

THE STATE OF UTTAR PRADESH
STATE OF UTTAR PRADESH . THROUGH
PRINCIPAL SECRETARY & ANR.

Appellants

VERSUS

RAKESH KUMAR GUPTA

Respondent

Date : 22-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Kamendra Mishra, AOR (N.P.)
Mr. Manoj K Mishra, Adv. (N.P.)
Mr. Rajeev Kumar Dubey, Adv. (N.P.)
Mr. Ashiwan Mishra, Adv. (N.P.)
Ms. Vaidruti Mishra, Adv. (N.P.)
Ms. Aditi Mishra, Adv. (N.P.)

For Respondent(s) : Mr. Anup Kumar, AOR (N.P.)

UPON hearing the counsel the Court made the following
O R D E R

1. None appears for the parties.
2. Re-list the civil appeal after two weeks.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)